

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 154 OF 2018**

**Dated: 8<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Coastal Gujarat Power Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & ...Respondent(s)**  
**Ors.**

Counsel for the Appellant(s)

: Mr. Malcolm Desai

Counsel for the Respondent(s)

: Ms. Shruthi Awasti  
Ms. Saumya Sharma for R-3

Mr. M.G. Ramachandran  
Ms. Poorva Saigal for R-4 to R-9

**ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 30.10.2018 with advance copy to the other side.

List the matter on **04.12.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*